

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
UNSTARRED QUESTION NO. 1707 #
ANSWERED ON 03.08.2026

**INCENTIVE SCHEME FOR PROMOTING CRITICAL MINERAL RECYCLING IN
UTTARAKHAND**

1707 # DR. KALPANA SAINI:

Will the Minister of MINES be pleased to state:

- (a) the details of the incentive scheme for promoting the recycling of critical minerals in the State of Uttarakhand under the National Critical Mineral Mission and the incentive structure to be provided to recyclers;
- (b) the number of companies/entities eligible under this scheme in the State so far and the details of their combined recycling capacity, proposed investment and approved projects; and
- (c) the time frame prescribed under this scheme in the State for application, approval, disbursement of incentives and implementation of projects?

ANSWER

THE MINISTER OF STATE FOR COAL AND MINES
(SHRI SATISH CHANDRA DUBEY)

(a) to (c): Under the National Critical Mineral Mission, a ₹1,500 crore Incentive Scheme for Promotion of Critical Mineral Recycling was launched on 2 October 2025 to promote the establishment of recycling capacity for the recovery of critical minerals from secondary sources like e-waste, spent Lithium-ion batteries. It seeks to build supply chain resilience and reduce import dependence in critical minerals. The Scheme is applicable across the country, including the State of Uttarakhand. The Scheme incentives include capex subsidy on plant & machinery, equipment and associated utilities on commencement of production and opex subsidy linked with achievement of specified incremental sales threshold.

The last date for applications under the Scheme was 01.04.2026. Out of 58 recycling entities found eligible, 3 entities are from the State of Uttarakhand with pledged capacity of around 180 kilo tons per annum and pledged investment of around ₹330 crore. Incentive under the Scheme is linked to the commencement of commercial production.
